

1	2	3	4	5	6
28.	Uttar Pradesh	773	134	3497	170
29.	West Bengal	349	189	909	308
30.	Andaman and Nicobar Islands	4	4	22	21
31.	Chandigarh	2	1	3	0
32.	Dadra and Nagar Haveli	0	0	11	7
33.	Daman and Diu	2	2	4	4
34.	Delhi	0	0	5	5
35.	Lakshadweep	3	3	4	4
36.	Puducherry	3	4	24	24
TOTAL/ALL INDIA		5510	1479	25354	5280

National policy for ready availability of orphan drugs

*420. PROF. M. V. RAJEEV GOWDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government intends on drafting a national policy for ready availability of orphan drugs for patients suffering with rare diseases, on lines of policy operational in Karnataka, if so, the details thereof; and

(b) if not, how Government intends on making expensive orphan drugs available to poor patients who suffer from such rare diseases?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) The National Health Systems Resource Centre (NHSRC), under the Ministry of Health and Family Welfare, has prepared a draft National Policy for treatment of rare diseases in India which is under discussion. The policy will cover rare disorders, their treatment procedures, financial support to eligible patients, etc. Presently, the Government of India also waives the requirement of clinical trials in case of drugs approved for such diseases in other countries.

(b) Does not arise.